

O.A. No. 481/09

ORDER DATED 21st OCTOBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. S. Pattnaik, Ld. Counsel for the applicant and Mr. S. Barik, Ld. Addl. Standing Counsel for the Respondents.

2. Ld. Counsel for the applicant wants to withdraw the O.A.. Request for withdrawal of this O.A. is allowed. Accordingly, the O.A. stands dismissed as withdrawn without prejudice to the applicant to move this Tribunal if so advised in later stage.

MEMBER (A)

MEMBER (J)